GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No. 2287 TO BE ANSWERED ON 1ST AUGUST, 2025

PERMISSION FOR HOMOEOPATHS TO PRACTICE ALLOPATHY

2287. PROF. SOUGATA RAY:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether some State Medical Council has proposed to permit Homoeopaths to practice allopathy with one year bridge course in pharmacology;
- (b) if so, the details thereof along with the stand of the Government in this regard;
- (c) the reasons for allowing Homoeopaths to register with the State Medical Council despite their own Homoeopathy Council;
- (d) whether the Government is aware of the longstanding impacts due to the erosion of medical standards and unregulated and unchecked medical practices; and
- (e) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (e): Government of Maharashtra has informed that with a view to strengthen health services in rural and remote areas of the state, one year Certificate Course in Modern Pharmacology (CCMP) has been approved for Registered Homeopathic Practitioners allowing them to provide allopathic treatment to patients only when it is needed and to the extent of learning through CCMP course. Maharashtra Medical Council have to keep a separate register for practitioners who have completed CCMP. The practitioner also has to be registered in homoeopathy council.
